

CHIEF JUDGE, COURT OF SMALL CAUSES,
IN THE COURT OF R MAHESHA
SCCH-26, XXIV ASCJ AND ACMM.
DATED 27-09-2021

<u>SUMMONS</u> 1.S.C. 507/2020 2.S.C. 319/2021 3.M.V.C. 2078/2021 4.M.V.C. 2285/2021	61.C.C. 797/2019 62.C.C. 902/2019 63.C.C. 3613/2019 64.C.C. 3618/2019 65.C.C. 4028/2019 66.C.C. 4083/2019 67.C.C. 4085/2019 68.C.C. 4126/2019 69.C.C. 4127/2019 70.C.C. 4128/2019 71.C.C. 4294/2019 72.C.C. 4296/2019 73.C.C. 4454/2019 74.C.C. 4608/2019 75.P.C.R. 4674/2019
<u>HEARING</u> 5.S.C. 1714/2018 6.EX 768/2019 7.EX 769/2019 8.MISC 64/2021	76.C.C. 446/2020 77.C.C. 1668/2020 78.C.C. 3576/2020 79.C.C. 3577/2020 80.C.C. 4871/2020 81.C.C. 778/2021 82.C.C. 2706/2021 83.C.C. 2707/2021 84.C.C. 2709/2021 85.C.C. 8293/2021 86.C.C. 2533/2018 87.C.C. 3982/2018 88.C.C. 4971/2018 89.C.C. 4030/2019 90.C.C. 4034/2019 91.C.C. 4298/2019 92.P.C.R. 5337/2019 93.P.C.R. 6759/2020 94.P.C.R. 1030/2021 95.P.C.R. 4136/2021 96.P.C.R. 4137/2021 97.P.C.R. 4328/2021 98.P.C.R. 4329/2021 99.P.C.R. 4563/2021 100.P.C.R. 4564/2021 101.P.C.R. 4603/2021
<u>Evidence</u> 9.M.V.C. 5375/2018 10.M.V.C. 7355/2018 11.M.V.C. 506/2019 12.M.V.C. 2226/2020 13.M.V.C. 2419/2020 14.M.V.C. 3115/2020 15.M.V.C. 3673/2020	
<u>ARGUMENTS</u> 16.S.C.1625/2018 17. M.V.C. 2068/2018	
<u>JUDGEMENT</u> 18.ECA 82/2018 19.M.V.C. 3116/2018	
<u>FOR PAYMENT</u> 20.EX 1693/2019	
<u>SUMMONS</u> 21.C.C. 3344/2017 22.C.C. 20400/2017 23.C.C. 20381/2017 24.C.C. 234/2018 25.C.C. 235/2018 26.C.C. 238/2018 27.C.C. 241/2018 28.C.C. 243/2018 29.C.C. 245/2018	<u>Evidence</u> 102.C.C. 908/2019 103.C.C. 2563/2019 104.C.C. 3445/2019 105.C.C. 4843/2019 106.C.C. 5995/2019 107.P.C.R. 477/2021

30.C.C. 247/2018	108.C.C. 1654/2021
31.C.C. 250/2018	
32.C.C. 309/2018	<u>JUDGEMENT</u>
33.C.C. 313/2018	
34.C.C. 314/2018	109.C.C. 4297/2019
35.C.C. 561/2018	
36.C.C. 567/2018	<u>Clarification</u>
37.C.C. 594/2018	
38.C.C. 603/2018	110.P.C.R.3385/2020
39.C.C. 663/2018	
40.C.C. 666/2018	
41.C.C. 1380/2018	
42.C.C. 2808/2018	
43.P.C.R. 3494/2018	
44.C.C. 4367/2018	
45.C.C. 5261/2018	
46.C.C. 5690/2018	
47.C.C. 5691/2018	
48.C.C. 5705/2018	
49.C.C. 5861/2018	
50.C.C. 5862/2018	
51.C.C. 5863/2018	
52.C.C. 5864/2018	
53.C.C. 5865/2018	
54.C.C. 5866/2018	
55.C.C. 5869/2018	
56.C.C. 5870/2018	
57.C.C. 5915/2018	
58.C.C. 5957/2018	
59.C.C. 4/2019	
60.C.C. 370/2019	

CHIEF JUDGE, COURT OF SMALL CAUSES,
IN THE COURT OF R MAHESHA
SCCH-26, XXIV ASCJ AND ACMM.
DATED 28-09-2021

SUMMONS

1. EX 980/2019
2. S.C. 520/2020
3. M.V.C. 2416/2020
4. M.V.C. 3110/2020
5. M.V.C. 3112/2020
6. M.V.C. 1969/2021
7. M.V.C. 1970/2021
8. M.V.C. 1971/2021
9. M.V.C. 1972/2021
10. M.V.C. 1973/2021
11. M.V.C. 2014/2021
12. M.V.C. 2128/2021

HEARING

13. MISC 39/2019
14. M.V.C. 2801/2020
15. M.V.C. 2/2021

Evidence

16. ECA 109/20180
17. S.C. 227/2020
18. M.V.C. 2224/2020
19. M.V.C. 2013/2021
20. S.C. 379/2021
21. S.C. 441/2021

ARGUMENTS

22. M.V.C. 7101/2018

SUMMONS

23. C.C. 25971/2016
24. C.C. 21049/2016
25. C.C. 353/2018
26. C.C. 354/2018
27. C.C. 360/2018
28. C.C. 376/2018
29. C.C. 379/2018
30. C.C. 415/2018
31. C.C. 416/2018

67. C.C. 1008/2020
68. C.C. 1011/2020
69. C.C. 1012/2020
70. C.C. 1030/2020
71. C.C. 2835/2020
72. C.C. 3152/2020
73. C.C. 3537/2020
74. C.C. 3871/2020
75. C.C. 4096/2020
76. C.C. 4103/2020
77. C.C. 4104/2020
78. C.C. 4105/2020
79. C.C. 4106/2020
80. C.C. 4107/2020
81. C.C. 4109/2020
82. C.C. 4113/2020
83. C.C. 4114/2020
84. C.C. 4121/2020
85. C.C. 4124/2020
86. C.C. 433/2021
87. C.C. 3390/2021
88. C.C. 3542/2021
89. CrI.Misc. 20/2021

HEARING

90. C.C. 5486/2018
91. P.C.R. 1142/2020
92. P.C.R. 1143/2020
93. P.C.R. 1144/2020
94. P.C.R. 1145/2020
95. P.C.R. 1146/2020
96. P.C.R. 6760/2020
97. C.C. 1894/2021
98. P.C.R. 2091/2021
99. P.C.R. 2092/2021
100. P.C.R. 2093/2021
101. P.C.R. 2554/2021
102. P.C.R. 4054/2021

Evidence

103. C.C. 6956/2019
104. C.C. 1017/2020
105. C.C. 3151/2020
106. C.C. 3566/2020
107. C.C. 4115/2020

32. C.C. 417/2018
33. C.C. 419/2018
34. C.C. 425/2018
35. C.C. 428/2018
36. C.C. 1821/2018
37. C.C. 1826/2018
38. C.C. 2347/2018
39. C.C. 2352/2018
40. C.C. 2358/2018
41. C.C. 2360/2018
42. C.C. 2532/2018
43. C.C. 2748/2018
44. C.C. 2755/2018
45. C.C. 2760/2018
46. C.C. 2822/2018
47. C.C. 2839/2018
48. C.C. 3496/2018
49. C.C. 3962/2018
50. C.C. 4160/2018
51. C.C. 4437/2018
52. C.C. 4469/2018
53. C.C. 1150/2019
54. C.C. 1159/2019
55. C.C. 1579/2019
56. C.C. 2547/2019
57. C.C. 2550/2019
58. P.C.R. 3031/2019
59. C.C. 5526/2019
60. C.C. 6010/2019
61. C.C. 6920/2019
62. C.C. 7151/2019
63. C.C. 226/2020
64. C.C. 230/2020
65. C.C. 231/2020
66. C.C. 1004/2020

108. C.C. 572/2021
109. C.C. 6688/2021
110. C.C. 6806/2021
111. C.C. 6807/2021
112. C.C. 6809/2021
113. C.C. 6812/2021

ORDERS

114. C.C. 286/2018
115. C.C. 2544/2019
116. C.C. 2551/2019

CHIEF JUDGE, COURT OF SMALL CAUSES,
IN THE COURT OF R MAHESHA
SCCH-26, XXIV ASCJ AND ACMM.
DATED 29-09-2021

<p><u>SUMMONS</u></p> <p>1. S.C. 564/2020 2. S.C. 953/2020 3. EX 278/2021</p> <p><u>HEARING</u></p> <p>4. MISC 82/2019</p> <p><u>Evidence</u></p> <p>5. M.V.C. 1673/2018 6. M.V.C. 1935/2018 7. M.V.C. 1936/2018 8. M.V.C. 2547/2018 9. S.C. 1232/2018 10. M.V.C. 4697/2018 11. S.C. 153/2019 12. M.V.C. 1449/2019 13. S.C. 514/2020 14. M.V.C. 2323/2020 15. M.V.C. 2697/2020 16. M.V.C. 2729/2020 17. M.V.C. 2805/2020 18. M.V.C. 3114/2020 19. M.V.C. 3784/2020 20. M.V.C. 3785/2020 21. M.V.C. 2664/2021 22. M.V.C. 2691/2021</p> <p><u>JUDGEMENT</u></p> <p>23. M.V.C. 1021/2019</p> <p><u>ORDERS</u></p> <p>24. M.V.C. 2041/2018</p> <p><u>SUMMONS</u></p> <p>25. C.C. 15461/2015 26. C.C. 25074/2017 27. C.C. 571/2018 28. C.C. 749/2018 29. C.C. 793/2018 30. C.C. 1270/2018 31. C.C. 1468/2018 32. C.C. 2350/2018 33. C.C. 2351/2018 34. C.C. 2355/2018</p>	<p>67. C.C. 1541/2021 68. C.C. 1542/2021 69. C.C. 1543/2021 70. C.C. 2821/2021</p> <p><u>HEARING</u></p> <p>71. P.C.R. 4140/2020 72. C.C. 4117/2020 73. P.C.R. 2562/2021 74. P.C.R. 2563/2021 75. P.C.R. 2564/2021 76. P.C.R. 2565/2021 77. P.C.R. 2566/2021 78. P.C.R. 2567/2021 79. P.C.R. 2568/2021 80. P.C.R. 2569/2021 81. P.C.R. 4059/2021 82. P.C.R. 4060/2021 83. P.C.R. 4698/2021 84. P.C.R. 4704/2021</p> <p><u>Evidence</u></p> <p>85. C.C. 92/2019 86. C.C. 371/2019 87. C.C. 372/2019 88. C.C. 373/2019 89. C.C. 1563/2019 90. C.C. 4305/2019 91. C.C. 6850/2019 92. C.C. 223/2020 93. C.C. 565/2020 94. C.C. 4098/2020 95. C.C. 157/2021 96. C.C. 3808/2021</p> <p><u>ARGUMENTS</u></p> <p>97. C.C. 2225/2018 98. C.C. 2621/2018 99. C.C. 2622/2018 100. C.C. 2624/2018 101. C.C. 4116/2020</p> <p><u>JUDGEMENT</u></p> <p>102. C.C. 5685/2018 103. C.C. 6005/2019</p>
--	--

35. C.C. 2361/2018	
36. C.C. 2505/2018	
37. C.C. 2847/2018	
38. C.C. 3714/2018	
39. C.C. 3952/2018	
40. C.C. 3979/2018	
41. C.C. 4099/2018	
42. C.C. 4428/2018	
43. C.C. 5031/2018	
44. C.C. 5040/2018	
45. C.C. 5613/2018	
46. C.C. 5614/2018	
47. C.C. 6280/2018	
48. C.C. 6290/2018	
49. C.C. 285/2019	
50. C.C. 1125/2019	
51. C.C. 1128/2019	
52. C.C. 5118/2019	
53. C.C. 5528/2019	
54. C.C. 7037/2019	
55. C.C. 13/2020	
56. C.C. 489/2020	
57. C.C. 491/2020	
58. C.C. 493/2020	
59. C.C. 494/2020	
60. C.C. 496/2020	
61. C.C. 497/2020	
62. C.C. 499/2020	
63. C.C. 502/2020	
64. P.C.R. 918/2020	
65. C.C. 2837/2020	
66. C.C. 4194/2020	

CHIEF JUDGE, COURT OF SMALL CAUSES,
IN THE COURT OF R MAHESHA
SCCH-26, XXIV ASCJ AND ACMM.
DATED 01-10-2021

<p><u>SUMMONS</u></p> <p>1. EX 1564/2018 2. EX 1565/2018 3. EX 697/2019 4. M.V.C. 2980/2020 5. M.V.C. 2981/2020 6. EX 44/2021 7. M.V.C. 1894/2021 8. M.V.C. 1895/2021 9. M.V.C. 1957/2021 10. M.V.C. 1958/2021 11. M.V.C. 1959/2021 12. M.V.C. 3506/2021 13. M.V.C. 3512/2021 14. M.V.C. 3513/2021</p> <p><u>HEARING</u></p> <p>15. M.V.C. 1906/2018 16. M.V.C. 3967/2021 17. M.V.C. 4175/2021</p> <p><u>Evidence</u></p> <p>18. S.C. 1823/2017 19. M.V.C. 1673/2018 20. M.V.C. 2629/2018 21. M.V.C. 6751/2018 22. M.V.C. 6752/2018 23. S.C. 1715/2018 24. M.V.C. 456/2019 25. M.V.C. 2986/2020 26. M.V.C. 3030/2020 27. M.V.C. 1856/2021</p> <p><u>SUMMONS</u></p> <p>28. C.C. 20386/2017 29. C.C. 20393/2017 30. C.C. 25105/2017 31. C.C. 27199/2017 32. C.C. 25111/2017 33. C.C. 26980/2017 34. C.C. 27194/2017 35. C.C. 27195/2017 36. C.C. 27201/2017 37. C.C. 25087/2017 38. C.C. 25090/2017</p>	<p><u>HEARING</u></p> <p>80. C.C. 515/2018 81. C.C. 625/2019 82. C.C. 7079/2019 83. P.C.R. 1402/2020 84. P.C.R. 1403/2020 85. P.C.R. 1404/2020 86. P.C.R. 1405/2020 87. C.C. 4199/2020 88. P.C.R. 555/2021 89. P.C.R. 2889/2021 90. P.C.R. 2890/2021 91. P.C.R. 4582/2021 92. P.C.R. 4583/2021 93. P.C.R. 4584/2021 94. P.C.R. 4585/2021 95. P.C.R. 4586/2021 96. P.C.R. 4587/2021 97. P.C.R. 4588/2021 98. P.C.R. 4589/2021 99. P.C.R. 4837/2021</p> <p><u>Evidence</u></p> <p>100. C.C. 6109/2018 101. C.C. 2546/2019 102. C.C. 2756/2019 103. C.C. 6265/2019 104. C.C. 293/2020 105. C.C. 4526/2020 106. C.C. 1167/2021</p> <p><u>ARGUMENTS</u></p> <p>107. C.C.5120/2019</p> <p><u>JUDGEMENT</u></p> <p>108. C.C. 818/2018 109. C.C. 7078/2019</p> <p><u>Settlement</u></p> <p>110. C.C.4189/2020</p> <p><u>AWAIT ORDERS</u></p>
--	--

39. C.C. 98/2018
40. C.C. 1247/2018
41. C.C. 2952/2018
42. C.C. 3523/2018
43. C.C. 3955/2018
44. C.C. 3988/2018
45. C.C. 4241/2018
46. C.C. 4242/2018
47. C.C. 4248/2018
48. C.C. 4973/2018
49. C.C. 5612/2018
50. C.C. 5686/2018
51. C.C. 616/2019
52. C.C. 618/2019
53. C.C. 619/2019
54. C.C. 628/2019
55. C.C. 665/2019
56. C.C. 668/2019
57. P.C.R. 1721/2019
58. C.C. 2426/2019
59. C.C. 3682/2019
60. C.C. 3716/2019
61. C.C. 3778/2019
62. C.C. 4129/2019
63. C.C. 4873/2019
64. C.C. 4956/2019
65. C.C. 5248/2019
66. C.C. 5249/2019
67. C.C. 5597/2019
68. C.C. 1672/2020
69. C.C. 1673/2020
70. C.C. 6744/2021
71. C.C. 6968/2021
72. C.C. 7117/2021
73. C.C. 7118/2021
74. C.C. 7119/2021
75. C.C. 7120/2021
76. C.C. 7121/2021
77. C.C. 7122/2021
78. C.C. 7123/2021
79. C.C. 7124/2021

111. C.C. 643/2018
112. C.C. 2913/2018